CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 2532 of 1993

14th day of December, 1993

Hon'ble Mr. J.P. Sharma, Member (J)

Hon'ble Mr. B.K. Singh, Member (A)

Smt. Krishna
W/o Shri Om Prakash,
R/o 3925, Mandir Wali Gali,
Pahari Dhiraj,
Delhi.   .....   Applicant

BY Advocate: Shri S.C. Pande

VERSUS
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1. Lt. Governor,
   Delhi Administration,
   Delhi.

2. Delhi Scheduled Castes Financials &
   Development Corporation Ltd.,
   86, Old Secretariat,
   Delhi.   .   .....   Respondents.

By Advocate: None

ORDER (Oral)

(By Hon'ble Mr. J.P. Sharma, Member (J)

        The applicant was appointed on ad hoc basis with the
respondents, Delhi Scheduled Castes Financial & Development
Corporatioin Ltd. and her services have been dispensed with
by the order dated 26.11.992 on the ground that the services
were no more required.

2..   When the case was taken up earlier on 6.12.93, the
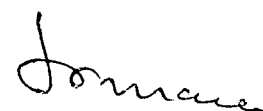learned counsel for the applicant could not convince on the

objection raised by the REgistry that the application is not maintainable in the Central Administrative Tribunal as it has no jurisdiction over the respondents. On that date the case was adjourned on the understanding that the learned counsel for applicant will show relevant documents or place before us such material that the respondent No.2 is within the jurisdiction of the Tribunal. The learned counsel could not show the same nor could he advance any argument in respect of the fact that the Tribunal has jurisdiction over the matter. We also do not find that the said Corporation has been notified under Section 14(2) of the CAT ACt, 1985. In the absence of any convincing material on record it is held that ther present application does not lie before the CAT and the objection raised by the Registry is sustained.

3.   The application therefore is dismissed as not maintainable with the liberty to the applicant that she can assail the grievance in the competent forum, if so advised. The Registry to return the application to the applicant.

(B.K. Singh)

Member (A)

(J.P. Sharma)

Member (J)

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